

RAJASTHAN HIGH COURT, JODHPUR

No. S.O./12/2019

Dated 06.09.2019

ORDER

In order to expedite the disposal of cases, Hon'ble the Chief Justice has been pleased to order that the court proceedings of Rajasthan High Court may be conducted through video conferencing between Principal Seat at Jodhpur and Bench at Jaipur during time slots of 12.30 p.m. to 01.00 p.m. or 03.30 p.m. to 04.30 p.m. in Court No.1 at both the places and Court No.15 at Jodhpur and 20 at Jaipur respectively according to requirement.

Registrar (Judicial) at both the places shall maintain the schedule of video conferencing so that only one video conferencing is fixed at a time.

By Order

sd/-

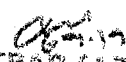
Registrar General

No.Gen/XIX/Misc/ 1112/2019/1173

Dated 06/09/2019

Copy forwarded to the following for information and necessary action.

1. The Registrar General, Raj. High Court, Jodhpur.
2. The Registrar (Admn.) / (Vigilance) / (Rules) / (Classi.) / (Exam.) / OSD (F&I) / (OSD) / (Writs), Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
3. The Registrar-cum-CPC, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
4. The Registrar (Judicial), Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. The Advocate General/ All AAG, Raj. High Court, Jodhpur/Jaipur.
6. Government Advocate Office, Jodhpur / Jaipur.
7. The Chairman /Vice Chairman/Secretary, Bar Council of Raj., Jodhpur.
8. The President, Raj. High Court Advocate Association, Jodhpur.
9. The President, Raj. High Court Lawyers Association, Jodhpur.
10. The President, Raj. High Court Bar Association, Jaipur.
11. The President, Jaipur Bar Association, Jaipur.
12. All Sr. Deputy Registrars/ All Deputy Registrars, RHC, Jodhpur/ Jaipur.
13. All Assistant Registrars, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
14. Senior Librarian, Raj. High Court, Jodhpur /Jaipur Bench, Jaipur.
15. All Court Masters, Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.
16. The Court Officer, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
17. The DIO, NIC, Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.
18. ACSI, Computer Cell, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
19. All ACSI, Judicial Side, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

Copy also forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)